

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3839

ANSWERED ON:19.04.2010

IMPLEMENTATION OF PMGSY

Adityanath Shri Yogi;Dubey Shri Nishikant ;Guddu Shri Premchandra;Lal Shri Kirodi ;Singh Shri Radha Mohan;Tirkey Shri Manohar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of villages connected with roads, total roads constructed, length of roads completed etc. under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the Tenth and Eleventh Five Year plan State-wise;
- (b) the funds allocated/released/utilized during the above period;
- (c) the reasons for under-utilisation of allocated funds;
- (d) the time by which all the remaining villages are likely to be connected with the roads;
- (e) the details of the projects under PMGSY presently under implementation in each State alongwith the names of agencies appointed by the Central Government and by State Governments respectively in each State to implement these projects;
- (f) the details of projects which are running behind the schedule in each State alongwith the reasons therefor; and
- (g) the existing mechanism to ensure timely completion of the projects alongwith the provision of action against the persons held responsible for delay in completion of the project?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) : Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched on 25th December, 2000. Since beginning of the programme and up to the end of 10th Five Year Plan 36,694 habitations have been provided all weather road connectivity, 38,876 Roads have been constructed and 1,20,577 Km. road length has been completed. State-wise progress is given as per Annexure-I. In the 11th Five Year plan 30,745 habitations have been provided all weather road connectivity, 29,729 roads have been constructed and 1,42,557 Km. road length has been completed till February, 2010. State-wise progress during 11th Five Year Plan is given as per Annexure-II.

(b) : The funds allocated/ released and utilized up to 10th and during 11th Five Year Plan is as under:-

FY Fund allocated (Cr.) #Fund released (Cr.) ##Fund utilized/Exp.Incurred

(Cr.)

2000-01 2,500 2,435

2001-02 2,500 2,500

2002-03 2,500 2,500 6,529.93

2003-04 2,325 2,325

2004-05 2,468 2,461 3077.45

2005-06 4,220 4,220 4100.39

2006-07 6,274 6,274 7304.27

Total (upto 22,787 22,715 21012.04  
10th FY  
Plan)

2007-08 11,000 11,000 10,618.69

2008-09 15,280 15,280 15,161.98

2009-10 17,840 17,840 16,383.35###

Total (11th 44,120 44120 42,164.02  
FY Plan)

# Funds released comprise of releases for projects and administrative expenses to the States, funds releases to NRRDA to meet its expenses and for payment of interest on loan taken from NABARD.

## Expenditure shown is expenditure on the projects only.

### Expenditure is up to Feb`2010.

(c): The funds available for the programme has been utilized by the implementing agencies.

(d): It is targeted to provide all weather road connectivity to all habitations with population of 1000 persons and more (500 persons and more in population in Hill States and Schedule V area) by March 2012. Eligible balance Habitations of lower population would be connected subsequently.

(e): State wise details of the projects sanctioned under PMGSY and under implementation are given as per Annexure-III.

Projects under PMGSY are implemented through State Rural Road Development Agency (SRRDA) in each State. Usually these projects are implemented through the agencies of the State governments called Project Implantation Units (PIUs). In addition to these, Some Public Sector Undertakings of Government of India have also been engaged in Bihar, Jharkhand and Tripura for execution of the projects as per detail given below:

Bihar: 1. Central Public Works Department (CPWD)

2. IRCON International Limited.(IRCON)

3. National Buildings Construction Corporation Limited (NBCC)

4. National Projects Construction Corporation Limited (NPCC)

5. National Hydroelectric Power Corporation Limited (NHPC)

Tripura: 1. National Buildings Construction Corporation Limited (NBCC)

2. Hindustan Steelworks Construction Limited (HSCL)

Jharkhand: 1. National Projects Construction Corporation Limited (NPCC)

2. Hindustan Steelworks Construction Limited (HSCL)

3. National Buildings Construction Corporation Limited (NBCC)

(f): Rural Road is State subject and State Government is primarily responsible for timely execution of the projects under PMGSY. On an average, about 2 to 2 1/2 years are required for completion of the works. The State-wise detail of Road works sanctioned up to March`08 and completed up to Feb`2010 along with the balance road works yet to be completed is given as per Annexure-IV. Some of the reasons for delay in completion of road works are:

(i) Inadequate institutional capacity in some states,

(ii) Inadequate contracting capacity,

(iii) Non availability of land including issues related to forest clearance,

(iv) Law & order related issues in some states, and

(v) Incidence of natural calamities in some states.

(g) : To ensure timely completion of the projects there is a provision of liquidated damages in Standard Bidding Document.No provision for action against persons responsible for delay has been laid down under the Programme.